

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal nos.197, 198, 200, 208 of 2012
and Appeal no. 6 of 2013**

Dated : 11th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Appeal No. 197 of 2012

**Beta Wind Farm Pvt. Ltd. ...Appellant(s)
Versus**

Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Rahul Balaji
Mr. Raguvaran Gopalan
Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam for R-2**

Appeal No.198 of 2012

**M/s Indian Wind Power Association ...Appellant(s)
Versus**

Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Rahul Balaji
Mr. Raguvaran Gopalan
Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam for R-2**

Appeal No. 200 of 2012

**The Southern Indian Mills Association ...Appellant(s)
Versus**

Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. N.L. Rajah, Sr. Adv.
Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam for R-2**

**Appeal No. 208 of 2012 &
IA nos. 333 of 2012, 334 of 2012 and 335 of 2012**

**Tamil Nadu Spinning Mills Association ...Appellant(s)
Versus**

Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. R.S. Pandiyaraj
Mr. S.P. Parthasarathy**

**Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam for R-2**

Appeal No. 6 of 2013
IA nos. 19 of 2013, 20 of 2013 & 21 of 2013

India Spinning Mill Owners Association ...Appellant(s)
Versus

**Tamil Nadu Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. R. Sreerangan
**Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam**

ORDER

We have heard the Learned Senior Counsel and the Learned Counsel for all the parties. They are directed to file their respective written submissions on or before 22.02.2013 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions on **25.02.2013 at Delhi Bench.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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